NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 18/15	TP 72/16	For hearing		

SL.	NAME (IN CAPITAL)
NO.	& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Am. Iridhara u 93/12/1

Coursed perfending

2. Proposh Reday. T. C council for Respondent

9845009704. NO. 283.

ORDER

Counsel for Petitioner is present. He has filed memo seeking permission of the Tribunal to withdraw the petition. Counsel for Respondent is absent. Before passing an order basing on the contents of the memo, it is necessary to hear the Respondent 2 & 3. List it on 12/03/2018. Meanwhile Registry is directed to check and put up.

Member (T)

Member (J)